

Shri Satya Narayan Sinha: I shall gladly accept the suggestion.

Mr. Speaker: I have made up my mind that every year we must have a discussion here on the Backward Classes and Scheduled Castes Report, and hon. Members should be given an opportunity. It is for the hon. Members and the hon. Minister to decide as to when we shall have it. If it can be had on the 14th, the whole day may be allotted for it.

Shri Siva Raj (Chingleput—Reserved—Sch. Castes): Ten hours have been allotted for it.

Mr. Speaker: It will be held as early as possible. If the hon. Members are willing it may be taken in the next session. If we can, we will allow more than a day for both the reports.

Shri Satya Narayan Sinha: Informally the Business Advisory Committee has allocated 10 hours for that. We have not brought it now because the time is not available.

Shri Feroze Gandhi: But, where is the report?

Shri Satya Narayan Sinha: If the report is available, then, we will give 10 hours.

Shri B. S. Murthy: In the meeting previous to the one held yesterday, 10 hours were allotted so that the 1956 report, if it is available, may also be discussed. Now that the report for 1956 is not available and discussion of the 1955 report is only a *post mortem* affair. Therefore, both the reports of 1955 and 1956 must be made available to the Members and then two days may be allotted. If it is not available this session, it may be discussed in the next session but it should be in the beginning of the session.

Shri Satya Narayan Sinha: We will do that.

Mr. Speaker: We are going on for nearly half an hour with this; even the question hour is not there.

Shri Shankarayya (Mysore): The business for the next week has been announced. With regard to Planning a discussion was to take place. I want to know when it will be taken up so that we may prepare ourselves.

Mr. Speaker: For one week the work has been announced. Why should the hon. Member ignore this and go to the next week?

Shri Satya Narayan Sinha: Before the House rises, we must discuss this Planning.

BUSINESS ADVISORY COMMITTEE

EIGHTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Eighth Report of Business Advisory Committee presented to the House on the 30th August, 1957."

Shri Sadhan Gupta (Calcutta—East): Regarding the Report of the Business Advisory Committee, I find that the time allotted for two 'No-Date-Yet-Mentioned' motions on the working of the Life Insurance Corporation is only one hour. The difficulty is

Mr. Speaker: Is it one hour for both of them?

Shri Sadhan Gupta: Two motions have been given on the identical matter, and the motions have been allotted one hour.

The affairs of the Life Insurance Corporation are rather important and the discussion for one hour practically reduces it to a farce since I know

[Shri Sadhan Gupta]

that it will be very difficult to cover the whole affair by one speaker in the course of half an hour. Under these circumstances, practically no useful contribution can be made.

If we are hard pressed this session we might have it next session. But, one hour is absolutely inadequate for this purpose. The difficulty arises from the fact that the Business Advisory Committee, unlike the Committee on Private Members' Bills and Resolutions, does not invite the sponsors of the motion to ascertain from them the time that is likely to be taken and other aspects of the matter. So, I would suggest that the time for discussion of that item should be increased to 3 hours or 2½ hours at least.

Shri Feroze Gandhi (Rai Bareli): I would like to point out that 2 hours have been allotted for discussing the Tata Locomotives and the Railway Board Agreement and the Tariff Commission Report. This is a very important discussion and I would very seriously suggest that when the House discusses this, the Press should be excluded and we should be allowed to have a free discussion on that subject.

Mr. Speaker: Locomotives?

Shri Feroze Gandhi: Yes, Sir; it is a very delicate subject.

Mr. Speaker: Two hours have been allotted.

Shri Feroze Gandhi: Two hours have been allotted; but my point is that in order to allow a discussion on this matter freely, the Press should be excluded from reporting that debate. It should be more or less what is called a secret session.

Mr. Speaker: We have never done so even with respect to important matters. Hon. Members will make bold to say what they want to say.

Several Hon. Members rose—

Mr. Speaker: How long are we to go on with suggestions?

Shri Mahanty (Dhenkanal): There is a slight mistake in the Report of the Business Advisory Committee, a copy of which was circulated to me this morning. That relates to the list of Members who participated in the deliberations of the Committee. Shri Dwivedi, whose name appears as a Member who was present in the Business Advisory Committee was not there.

I suggest that this report may be accepted by the House after this inaccuracy is corrected.

Mr. Speaker: The report may be adopted by the House without Shri Dwivedy's name.

Shri Mahanty: What I am suggesting is, there is an inaccuracy and it is better that it is removed.

Mr. Speaker: We need not put it to the House. I will score out the name, and put the motion to the House. The question is:

"That this House agrees with the Eighth Report of Business Advisory Committees presented to the House on the 30th August, 1957".

The motion was adopted.

RAILWAY PASSENGER FARES BILL—contd.

Mr. Speaker: The House will now resume further discussion on the Railway Passenger Fares Bill, 1957. The hon. Minister will reply to the debate. After the reply, the House will take up clause-by-clause consideration and then the third reading of the Bill, for which one hour has been allotted.

The Minister of Finance (Shri T. T. Krishnamachari): I have carefully heard what hon. Members said on this question. The remarks made by hon. Members in regard to this Bill fall into three categories.